

"OFFICE ORDER"

Hon'ble the Acting Chief Justice has been pleased to declare the Section Officers of the GAD, Judges' and Computer Branches of this Registry as Authorized Officer(s) for recording the certificate(s) for purchase of goods for use in the Registry upto the monetary value, not exceeding Rs. 3,000/- as provided under Rule 97 of the Himachal Pradesh Financial Rules, 2009.

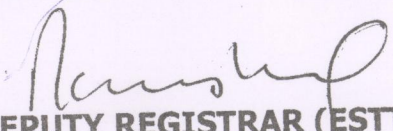
BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV- 2874-9 Dated: 28.12.2017
Copy forwarded for information to:- 30

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules) /District & Sessions Judge (Leave/Training Reserve)/ Registrar (Estt.)/ Registrar (Accounts);
3. The C.P.C/All the Additional Registrars/ Deputy Registrars/Assistant Registrars/Court Masters/Secretaries/Section Officers/Estate Officer/Public Relation Officer/Protocol Officer;
4. The Section Officer (Computer), to upload the office order on the High Court Website;
5. All the above officers (by name);
6. Guard File.

(From Sl. Nos. 1 to 6, High Court of H.P. at Shimla- 171 001).


DEPUTY REGISTRAR (ESTT.)